

CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH

CONTEMPT PETITION NO.60/74/2020

IN

ORIGINAL APPLICATION NO.60/155/2020

DATED THIS THE 3rd DAY OF MARCH, 2021

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore.)

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore.)

Deepika Singh,  
aged about 38 years,  
wife of Sh. Amir Singh,  
resident of House No. 2811,  
Sector-21, Panchkula, Haryana,  
at present working as  
Nursing Officer in  
Post Graduate Institute of  
Medical Education and Research,  
Chandigarh-134112 .  
...Applicant

(By Shri Dhiraj Chawla, Advocate through video conference)  
Vs.

1. Shri Rajesh Bhushan,  
Secretary,  
Ministry of Health and Family Welfare,  
Govt. of India, Nirman Bhawan,  
New Delhi-110011.

2. Dr.Jagat Ram,  
Director, Post Graduate Institute of  
Medical Education and Research,  
Chandigarh, Sector-12,  
Chandigarh-160012

3.Dr.Ashok Kumar Gupta,  
Medical Superintendent,  
Post Graduate Institute of  
Medical Education and Research,  
Chandigarh, Sector-12,  
Chandigarh160012.

4.Dr.Bhongal,  
Senior Administrative Officer (H),  
Post Graduate Institute of  
Medical Education and Research,  
Chandigarh, Sector-12,  
Chandigarh-160012

...Respondents

(By Shri Sanjay Goyal, Sr. Central Government Standing counsel)

O R D E R (ORAL)

**PER: SURESH KUMAR MONGA, MEMBER (J)**

Contempt petition is dismissed as withdrawn.

(RAKESH KUMAR GUPTA)  
MONGA)  
MEMBER (A)  
MEMBER (J)

(SURESH KUMAR

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